## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP243/16	TP 94/17	Hearing	433(e)	SBI Capital Markets Ltd.Vs Deepak Cables (India) Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

RAJESH S.
ADV. JATE
8123976974

Petitionin

Stajesh

Counsel for petitioner is present. He requested further time to comply the objections and also to inform the Tribunal the name of IRP to be appointed.

List it on 26.07.2017.

MEMBER (T)

MEMBER (J)